

**IN THE COURT OF PRL. SENIOR CIVIL JUDGE, NELAMANGALA**  
**CAUSE LIST DATED: 03.09.2020**

**CIVIL CASES**

<b><u>I Session</u></b>		<b><u>II Session</u></b>	
<b>Sl. No.</b>	<b>Case Nos.</b>	<b>Sl. No.</b>	<b>Case Nos.</b>
	<b><u>ARGUMENTS</u></b>		<b><u>ARGUMENTS</u></b>
1.	OS 1479/2009	1.	RA 45/2018
2.	MA 1/2020	2.	MISC. 21/2013
3.	MISC. 37/2013	3.	MISC. 53/2015
4.	OS 513/2016		<b><u>HEARING</u></b>
5.	OS 631/2014	4.	MISC. 32/2016
6.	OS 79/2014	5.	LAC 317/2009
7.	OS 599/2013	6.	FDP 1/2014
	<b><u>HEARING</u></b>	7.	LAC 201/2009
8.	LAC 215/2009	8.	OS 463/2017
9.	OS 549/2018	9.	OS 651/2012
10.	OS 595/2014	10.	OS 79/2020
	<b><u>EVIDENCE (Only through VC)</u></b>		<b><u>EVIDENCE (Only through VC)</u></b>
11.	OS 567/2013	11.	OS 565/2015
12.	OS 563/2013	12.	OS 603/2016
13.	OS 414/2013	13.	OS 465/2015
14.	OS 655/2014	14.	OS 641/2014
15.	OS 103/2014	15.	MISC. 81/2012

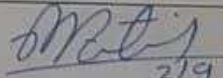
Prl. Senior Civil Judge,  
Nelamangala.

**NOTE:-**

All advocates are requested to strictly follow **SOP dated: 27.08.2020** issued by Hon'ble High Court of Karnataka.

IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA  
CAUSE LIST DATED: 03.09.2020

CIVIL CASES	
I Session	II Session
<b><u>ARGUMENTS</u></b>	<b><u>HEARING</u></b>
1. OS 100/2009	1. OS 146/2014
2. OS 546/2009	2. OS 42/2015
3. OS 38/2014	3. OS 150/2016
4. OS 294/2014	4. OS 646/2016
5. RA 10/2016	5. OS 168/2017
6. RA 30/2016	6. OS 237/2020
7. RA 96/2016	7. FDP 10/2011
8. RA 18/2018	<b><u>ARGUMENTS</u></b>
9. MA 20/2014	8. OS 1590/2009
<b><u>HEARING</u></b>	9. OS 42/2011
10. OS 142/2011	10. OS 94/2015
11. OS 274/2011	11. OS 264/2015
12. OS 324/2011	12. OS 558/2018
13. OS 192/2012	13. RA 86/2016
14. OS 562/2013	14. RA 2/2017
15. Misc. 38/2011	15. MA 18/2019

  
2/9  
Addl. Senior Civil Judge,  
Nelamangala.

**NOTE:-**All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

**PRL. CIVIL JUDGE AND JMFC, NELAMANGALA  
LIST OF CASES TAKEN ON BOARD ON 03-09-2020**

**Morning Session**

**Afternoon Session**

Sl. No	Case No	Stage	Sl. No	Case No	Stage
1	OS 377/2013	Arguments	16	OS 21/2014	Arguments
2	Mis 19/2012	Arguments	17	OS 337/2019	Hearing
3	OS 533/2009	Hearing	18	OS 338/2019	Hearing
4	OS 247/2020	Hearing	19	OS 339/2019	Hearing
5	Mis 46/2014	Hearing	20	OS 340/2019	Hearing
6	FDP 03/2014	Hearing	21	OS 341/2019	Hearing
7	Ex 02/2016	Hearing	22	OS 342/2019	Hearing
8	CrI.Mis 208/2018	Hearing	23	OS 343/2019	Hearing
9	PCR 338/2018	Hearing	24	OS 344/2019	Hearing
10	PCR 161/2020	Hearing	25	OS 345/2019	Hearing
11	PCR 53/2016	Evidence	26	OS 346/2019	Hearing
12	PCR 270/2018	Evidence	27	PCR 60/2020	Evidence
13	PCR 360/2018	Evidence	28	PCR 62/2020	Evidence
14	PCR 40/2019	Evidence	29	PCR 67/2020	Evidence
15	PCR 201/2019	Evidence	30	PCR 76/2020	Evidence

Note:

Separate cancelled cases list will be notified.

  
 2/9/2020  
 Pri. Civil Judge & J M F C  
 Nelamangala.

**II ADDL. CIVIL JUDGE AND JMFC NELAMANGALA  
LIST OF CASES TAKEN ON BOARD ON 03-09-2020**

Morning Session

Afternoon Session

Sl. No.	Case No.		Stage	Sl.No.	Case No.		Stage
1.	OS	108/2017	Arguments	16	OS	124/2004	Arguments
2	OS	2/2017	Arguments	17	OS	142/2004	Arguments
3	OS	70/2015	Hearing	18	OS	384/2017	Hearing
4	OS	271/2015	Hearing	19	OS	393/2013	Hearing
5	OS	333/2015	Hearing	20	OS	405/2017	Hearing
6	OS	429/2015	Hearing	21	OS	416/2017	Hearing
7	OS	163/2016	Hearing	22	OS	462/2017	Hearing
8	OS	224/2016	Hearing	23	OS	172/2018	Hearing
9	OS	279/2016	Hearing	24	OS	189/2018	Hearing
10	OS	429/2016	Hearing	25	OS	441/2018	Hearing
11	OS	305/2017	Hearing	26	OS	366/2019	Hearing
12	OS	143/2016	Evidence	27	OS	174/2017	Evidence
13	PCR	70/2020	Evidence	28	OS	514/2008	Evidence
14	PCR	71/2020	Evidence	29	OS	404/2011	Evidence
15	PCR	72/2020	Evidence	30	OS	45/2015	Evidence

*[Signature]* 2/9/2020  
II Addl. Civil Judge & JMFC  
Nelamangala

- Note:1. All advocates are requested to strictly follow SOP dated 27-08-2020 issued by Hon'ble High Court of Karnataka
2. Separate cancelled cause list will be notified.